

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:341  
ANSWERED ON:24.11.2005  
SIPHONING OFF PETROL/ DIESEL  
Angadi Shri Suresh Chanabasappa

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is aware that petrol and diesel are being siphoned off at the Mumbai Depot of the Hindustan Petroleum Corporation Limited;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in the matter;
- (d) if so, the outcome thereof; and
- (e) the action taken by the Government against the erring officials/persons?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b) : A news channel in recent telecast had alleged pilferage of petrol, diesel and other petroleum products outside Hindustan Petroleum Corporation Limited (HPCL)'s Mahul terminal in Mumbai. HPCL have denied the allegation pointing out that its Mahul terminal does not handle petrol and diesel but only Naphtha, Hexane, Light Diesel Oil, Furnace Oil, etc., mostly by rail and some quantities by tank trucks for industrial customers. The area which was telecast is opposite the gate of the Mahul Terminal located on the main Mahul Corridor road and is also being used as a common parking area by transporters of other PSUs as well as private companies. Though HPCL have no control over this parking area, CISF personnel are continuously patrolling along the Mahul Terminal. HPCL have confirmed that operations at their Mahul Terminal have always been in line with laid down safety norms and the operation and commercial integrity in handling various products is strictly maintained.

(c) to (d): HPCL have conducted an investigation through a committee headed by a General Manager rank officer and it concluded that there is no pilferage of products from tankers loaded at the HPCL terminal.

(e) Does not arise in view of the answer to (c) & (d) above.